

successive Union Budgets as well as through schemes of Foreign Trade Policy 2009-2014, including harmonized Zero Duty Export Promotion Capital Goods (EPCG) Scheme covering all sectors and extension of 2% interest subvention scheme to certain specific sectors such as handicrafts, handlooms, carpets, readymade garments etc. In addition, various measures such as Incremental Export Incentivisation Scheme, Utilization of Duty Credit Scrip Scheme and inclusion of new products under Focus Product Scheme have been initiated with a view to promoting textile sector exports to various countries.

Boost to RBHM Katihar Jute Mill, Bihar

506. SHRI RAM NATH THAKUR: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has any plan to enhance the production and export potential of RBHM Katihar Jute Mill in Bihar, if so, the details thereof;
- (b) the details of financial assistance provided to the Mill during the last two years; and
- (c) the steps being taken by Government for growth of jute industry in Bihar?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) Yes Sir. To enhance production and cost effectiveness of RBHM, Katihar, National Jute Manufacturers Corporation Ltd. is upgrading its equipment in phases and doing need based repair and renovation of machines. There is also a plan for entering in production linked payment system to the labour contractor for increasing the production. There is no plan for making exportable goods presently.

(b) An amount of Rs. 7.87 crores in 2012-13 and Rs. 6.04 crores in 2013-14 has been provided to RBHM Mill, Katihar.

(c) Government of India is taking various steps for growth of jute industry in India, including Bihar. Some of these are as under:

- (i) In order to encourage jute production, compulsory packaging of certain percentage of foodgrains and Sugar in jute is mandated under Jute Packaging Material (Compulsory Use in Packaging Commodities), 1987.
- (ii) Government of India launched the Jute Technology Mission (JTM) as a major initiative for overall development of the jute industry and growth of the jute sector with a total outlay of Rs.355.55 crores between 2006-07 to 2012-13.

- (iii) Minimum Support Price (MSP) for raw jute and mesta is fixed every year to encourage farmers to grow more jute.
- (iv) National Jute Board and Jute Corporation of India are working on projects with National Institute of Research on Jute and Allied Fibre Technology (NIRJAFT) and Central Research Institute for Jute and Allied Fibres (CRIJAF) to develop better jute seeds and to improve agronomical practices for jute cultivation.
- (v) Jute Corporation of India distributes high-yielding certified seeds to farmers for increasing productivity.

Rejuvenation of the closed jute mills

507. SHRI RITABRATA BANERJEE: Will the Minister of TEXTILES be pleased to state:

- (a) the number of closed jute mills in the country, State-wise details thereof; and
- (b) the action Government intends to take for rejuvenation of the closed mills?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) The State-wise closed jute mills in the country as on 8.7.2014, are as under:

Name of the State	No. of closed mills
West Bengal	5
Andhra Pradesh	1
Uttar Pradesh	2
Odisha	1
Chhattisgarh	1

- (b) At present, there is no scheme to rejuvenate the closed private mills.

Winding up of Mumbai showroom of Central Cottage Industries Corp. of India Ltd.

508. SHRI SANJAY RAUT: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has decided to wind up the Mumbai showroom of Central Cottage Industries Corporation of India Ltd., one of the highest profit earning units in the country, if so, the reasons therefor;